

DIVISION BENCH
COURT - II

P-115

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/42(KB)2024
IA(I.B.C)/1123(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16TH JULY 2024

IN THE MATTER OF	ROHIT JAJODIA
UNDER SECTION	SECTION 94(1)

Appearance (via video conferencing/physically)

Mr. Niraj Kumar, CS] For the Resolution Professional in IA(I.B.C)/1123(KB)2024

ORDER

1. Ld. Authorised Representative appearing on behalf of the resolution professional present.
2. Since no Objection has been taken by the Personal Guarantor, despite opportunity to the RP's Report recommending rejection of the petition. We deem it appropriate to reserved for Order(s).
3. Accordingly, heard at length. **Reserved for Order(s).**

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**

Ar.